

[30 July, 2002]

RAJYA SABHA

(d) The payment of unemployment allowance to all educated unemployed youths would divert substantial resources from developmental programmes to a non-developmental activity. The resources of such a magnitude should better be used for developmental activities, which would generate substantial productive employment. Therefore, the Government is not in favour of payment of unemployment allowance.

Refinance rate of NABARD

1389. SHRI C. P. THIRUNAVUKKARASU:
SHRI P. K. MAHESHWARI:

Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

(a) whether Government propose to bring down the relinance rate of the National Bank for Agriculture and rural Development for the benefit of the farmers;

(b) if so, the details thereof;

(c) if not, the reasons therefor;

(d) whether Government have received request from State Governments in this regard;

(e) if so, the details thereof; and

(f) what is Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI ANANT GANGARAM GEETE): (a) to (c) National Bank for Agriculture and Rural Development (NABARD) provides refinance facilities for production credit to banks at interest rates ranging between 5.5% and 7.5% per annum out of General Line of Credit made available by Reserve Bank of India (RBI) at interest rate of 6% per annum. There is no proposal at present to further bring down the rate of interest on refinance.

(d) to (f) NABARD has reported the requests from some State Governments were received for further reduction in the interest rate on refinance as well as on loans given out of Rural Infrastructure Development Fund (RIDF) by NABARD. In pursuance to such requests, Government has reduced the rate of interest under RIDF from 13% per annum under first tranche to 8.5% per annum under RIDF-VIII tranche. The tranche-wise details of interest rates charged to the State Government are as under:

RIDF Tranche	Interest Charged on Loans to State Government
I	13%
II to V	12%
VI	11.5%
VII	10.5%
VIII	8.5%

Recovery of loan from medium scale industries

1390. SHRI JANARDHANA POOJARY: Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

(a) the total financial assistance sanctioned by the nationalised banks to the large, medium and small scale industries, both in public and private sectors, during the last three years; year-wise, industry-size-wise and sector-wise;

(b) the recovery of loan made from each category (industry-size) during the last three years; and

(c) the steps proposed to be taken to recover the outstanding loans from the large and medium scale industries?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI ANANT GANGARAM GEETE): (a) to (c) The information is being collected and will be placed on the Table of the House.

ATM facilities in Tamil Nadu

1391. SHRIMATI S. G. INDIRA: Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

(a) the details of nationalised banks having ATM facility, State-wise;

(b) whether there is any proposal to set up more ATM facilities by nationalised banks in Tamil Nadu;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI ANANT GANGARAM GEETE): (a) State-wise details of nationalised bank having ATM facilities are given in Statement I (See below)

(b) to (d) Bank-wise details of proposed ATMs of nationalised banks in Tamil Nadu are given in Statement II.